

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**



ORDER

The following postings and transfers are hereby made with immediate effect:

S No.	Name	From	To
1.	Sh. Raj Kumar (EC:90419)	Peon in Office Pool, Shahdara District, Karkardooma Courts, Delhi.	Peon in Care Taking Branch, Shahdara District, Karkardooma Courts, Delhi.
2.	Sh. Sanjeev Kumar (EC:10501)	Orderly in the Court of Ms. Deepakshi Rana, MM-08, Shahdara District, Karkardooma Courts, Delhi.	Orderly in the court of Sh. Nipun Awasthi, ASJ-06(POCSO) Shahdara District, Karkardooma Courts, Delhi.
3.	Sh. Deepak Kumar (EC:41420451)	Orderly in the court of Sh. Nipun Awasthi, ASJ-06(POCSO) Shahdara District, Karkardooma Courts, Delhi.	Orderly in the Court of Ms. Deepakshi Rana, MM-08, Shahdara District, Karkardooma Courts, Delhi.
4.	Sh. Sandeep Kumar (EC:10872745)	Peon in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.	Peon in the Judicial Branch, Shahdara District, Karkardooma Courts, Delhi.
5.	Sh. Saurabh (EC:80162528)	Peon in Office Pool, Shahdara District, Karkardooma Courts, Delhi.	Peon in R&I Branch, Shahdara District, Karkardooma Courts, Delhi.
6.	Sh. Mukesh (EC:37273232)	Peon in Office Pool, Shahdara District, Karkardooma Courts, Delhi.	Peon in Administration Branch, Shahdara District, Karkardooma Courts, Delhi.
7.	Sh. Amarjeet (EC:65863777)	Peon in the Office Pool, Shahdara District, Karkardooma Courts, Delhi.	Peon in the Accounts Branch, Shahdara District, Karkardooma Courts, Delhi.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

Shalinder
(SHALINDER KAUR)

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 130-45 / Admn./P&T/SHD/KKD/2023

Delhi, the Dated 6/11/23

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. III, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

Shalinder
Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

